

**CENTRAL ADMINISTRATIVE TRIBUNAL  
CHANDIGARH BENCH**

**CONTEMPT PETITION NO.060/00137/2019 IN  
ORIGINAL APPLICATION NO.060/01436/2018  
Chandigarh, this the 23<sup>rd</sup> day of September, 2019**

**CORAM: HON'BLE MR. SANJEEV KAUSHIK, MEMBER (J)  
HON'BLE MR. A.K. BISHNOI, MEMBER (A)**

Jagdish Singh Senior Boxing Coach aged about 58 years son of Sh. Birbal Ram, resident of House No. 3023, New Housing Board, Sector 13, Bhiwani – 127021, presently posted at SAI National Boxing Academy Rajiv Gandhi Sports Complex, Sector 6, Rohtak (Haryana) – 124001 (Group A)

**....Petitioner**

**(Present: Mr. R.S. Panghal , Advocate)**

**Versus**

Neelam Kapoor, Director General, Sports Authority of India, Jawahar Lal Nehru Stadium, East Gate, New Delhi – 110003.

**Respondent**

**ORDER (Oral)**

**SANJEEV KAUSHIK, MEMBER (J)**

1. After arguing for some, learned counsel seeks permission to withdraw this Contempt Petition, to enable the petitioner to file an application for execution of the order of this Court.
2. CP is disposed as withdrawn with the aforesaid liberty. MA No. 060/01501/2019 stands disposed of accordingly.

**(A.K. BISHNOI)  
MEMBER (A)**

**(SANJEEV KAUSHIK)  
MEMBER (J)**

**Dated: 23.09.2019**

'mw'